

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

C.P.No.228/2017  
in  
OA No.3084/2011

New Delhi this the 28th day of February, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J),  
Hon'ble Ms. Praveen Mahajan, Member(A)**

Shri Pankaj Kumar,  
S/o Sh. Mahavir Singh,  
Loco Pilot (Goods) N.R.Meerut. -Applicant

(By Advocate: None)

**Versus**

1. Shri A.K.Puthia,  
General Manager  
Northern Railway  
Baroda House, New Delhi
2. Shri Arun Arora,  
Divisional Railway Manager,  
Northern Railway  
State Entry Road,  
New Delhi. -Respondents

(By Advocate: Shri S.M.Arif)

**By Hon'ble Mr.Raj Vir Sharma, Member(J)**

**ORDER(ORAL)**

None present for the petitioner even on revised call.

2. Heard Shri S.M.Arif, learned counsel for the alleged contemnors. He submits that the respondents are complying with the orders of the Tribunal.

3. We have gone through the compliance affidavit filed by the respondents. We are satisfied that the orders of the Tribunal has been substantially complied with, by the respondents. Therefore, the CP is closed. Notice issued, are discharged. No costs.

**(Praveen Mahajan)**  
**Member(A)**

**(Raj Vir Sharma)**  
**Member(J)**

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